GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO:538
ANSWERED ON:09.12.2013
TOLL ON DELHI GURGAON EXPRESSWAY
Hegde Shri Anant Kumar; Yadav Shri Dinesh Chandra

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the details of the toll tax collected on Delhi-Gurgaon Expressway during the last three years and the current year;
- (b) whether the actual toll collected on this expressway is more than reflected by the agency in their accounts;
- (c) if so, whether the Government has taken or proposes to take any action in this regard; and
- (d) if so, the details thereof and if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

(a) The details of the toll tax collected on Delhi-Gurgaon Expressway during the last three years and current year is as follows:

Year Total Toll Collection (At three toll plazas) (Rupees in Crore) 2010-11 193.51 2011-12 212.52 2012-13 197.37 2013-14 117.74 (upto Oct.,2013)

(b) to (d) A seven days traffic survey was carried out by the National Highways Authority of India (NHAI) on all the three toll plazas from 21.07.2013 to 27.07.2013. As per the report of the survey, the average daily traffic (for 7 days) at km. 24 toll plaza is 2,28,607 Passenger Car Unit (PCU) whereas the Concessionaire had reported it as 1,72,612 PCU for the same period. Economic Offences Wing of the Delhi Police has been requested to look into the matter of this under-reporting of toll revenue by the concessionaire. In addition, NHAI had also issued a Show Cause Notice for Termination to the Concessionaire on 08.03.2013 for not complying obligations under the Memorandum of Understanding (MoU) containing terms of settlement signed on 18.09.2012 among NHAI, Infrastructure Development Finance Company (IDFC) and the Concessionaire. The matter is presently sub-judice.